

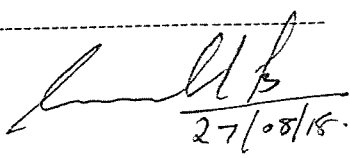
NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 27/09/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/968/ (IB)/CB/2018  
NAME OF THE PETITIONER(S) : SUSHIL R BHATIA  
NAME OF THE RESPONDENT(S) : PRESIDUM CONSTRUCTION (COIMBATORE) PVT LTD  
UNDER SECTION : 7 RULE 4 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	Counsel for FC	SURENDHAR B	 27/08/18.
	Madhuniatha	Counsel for Corporate Debtor	Madhuniatha

**ORDER**

Counsels for both the parties are present and prayed for time to file a memorandum of compromise. At request, time is enlarged. Put up on 09.10.2018 at 10.30 A.M.

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk